

(15)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO. 344/1997 in
O.A. NO. 603/1996

New Delhi this the 23rd day of December, 1997.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI N. SAHU, MEMBER (A)

Smt. Vanaja Sivasankaran,
G-87, Nanakpura,
New Delhi-110021.

... Applicant

(By Shri Shankar Divate, Advocate)

-Versus-

Shri A. P. Sharma,
Joint Secretary (Trg.) & CAO,
Ministry of Defence,
C-II Hutments, DHQ P.O.,
Dalhousie Road,
New Delhi-110011.

... Respondent

(By Shri Madhav Panikar, Advocate)

O R D E R (ORAL)

Shri Justice K. M. Agarwal -

The learned counsel for the applicant wants to withdraw this application for contempt on the ground that the representation of the applicant has been decided by the respondents and thereby the application has become infructuous. Accordingly, the application for contempt is hereby dismissed as withdrawn.

K. M. Agarwal

(K. M. Agarwal)
Chairman,

N. Sahu
(N. Sahu)
Member(A)

/as/